

Filing no. 8311/2020 (B.A.)

Dipali Das and Anr. Vs state of Jharkhand

Name of advocate:- Tejo Mistri

Defects:-

5(e) Original copy of vak. has not been given.

9(i) Alleged section may be stated at para 1,2,19,20,and prayer para as per F.I.R. as well as impugned order.